National Company Law Tribunal

Allahabad Bench

CP NO. 47/2016, CA. NO-21/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: Triveric Engineering & Industries Ltd.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 1957.

391/394

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	R. P. Agarwal	Adv	Petihoner	Cm mt
<u>2.</u>	M. K. Bepu	or Al-	as (may 4	(3131)

Order Dated 17.03.2017

CP No. 47/2016, CA No. 21/2016.

Parties are represented by their respective counsel the case is now fixed today for hearing on a withdrawal of company petition. The Learned Official Liquidator informs such that comments/affidavits office of the Regional Director are still awaited. Hence today he is not in a position to express his view or give no objection for withdrawal of the present scheme petition. Keeping in view of this. A further opportunity is granted to the office of the R.D. express its view on memo of withdrawal. Otherwise which this tribunal may inter where deemed, No objection from the office of the R.D. in respect of withdrawal of the present scheme. leteline

List the matter on 23 March, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)